

ITEM NO.12

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 3599/2023

KUDANTHAI ARASAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.99190/2023-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)

Date : 03-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Franklin Caesar Thomas, Adv.
Mr. Chand Qureshi, AOR
Mr. S. Gowthaman, Adv.
Mr. Mohammad Usman Siddiqui, Adv.
Mrs. Aisha Siddiqui, Adv.
Ms. Sakeena Quidwai, Adv.
Mr. S. Venmani, Adv.
Mr. K.R. Anand, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

List along with the main matter i.e. W.P.[C] No.180/2004.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)